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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: DATED THE 12TH MARCH, 1980

N O T I F I C A T I O N
(INCOME-TAX)

No. 3212(F.NO.197/137/79-IT(AI): In exercise of the powers conferred by clause(V) of sub-section(23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies 'Gita Bhawan Trust, Moga' for the purpose of the said section for the assessment year(s) 1978-79, 1979-80 and 1980-81.

Sd/-
(B.M. SINGH)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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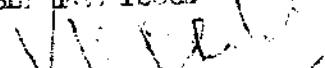
Copy to:-

1. Gita Bhawan Trust, Gita Bhawan Road, Moga, Punjab.
2. The Commissioner of Income-tax, Jullundur with reference to his letter No.Jud1/Trust/1420/77-78/18875 dated 3-2-80.
3. All Commissioner of Income-tax
4. Directors of Inspection(IT)/T&S)/(P&PR)/(Inv.), New Delhi.
5. Director of IT&M Services (Income-tax), 1st floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 Copies)
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